

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 257 of 2014

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s Spectrum Power Generation Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. K.V. Mohan for APERC
Ms. Swapna Seshadri for R-2-7

ORDER

The present matter has been shown to be fixed for hearing whereas it is a part heard Appeal in which arguments from the appellant's side have already been heard.

Post this Appeal for arguments of the respondents as well as for rejoinder submissions of the appellant, if any, on 7th January, 2016.

**(T. Munikrishnaiah)
Technical Member**

rkt/vt

**(Justice Surendra Kumar)
Judicial Member**